

The Minister of Finance (Shri Morarji Deval): (a) to (c). A complete revised scheme has not been formulated. A scheme to rationalize the existing scales of travelling and daily allowances was, however, considered towards the end of the year 1958. The proposals involved among others a reduction in the incidental expenses for air travel and an increase in the rates of daily allowance. So far as the incidentals for air journeys on tour are concerned, orders have recently been issued subjecting the one-fifth of the air fare given as incidentals to a ceiling of Rs. 30 in respect of each single journey by air, but consideration of the other proposals has been deferred pending the recommendations of the Pay Commission.

**विधियन बोस जांच बोर्ड**

७६३. श्री प्रकाश वीर शास्त्री : क्या युव-कार्य मंत्री यह बताने की कृपा करेंगे कि विधियन बोस जांच बोर्ड के बारे में विधियन बोस जांच बोर्ड के सम्बन्ध में सरकार द्वारा कितना व्यय किया गया ?

युव-कार्य मंत्रालय में राज्य मंत्री (श्री बात्तार) : सरकार ने विधियन बोस जांच बोर्ड पर लगभग ₹.५५.१०० रुपये खर्च किये ।

**मध्य प्रदेश में आय-कर**

७६४. श्री डम्बर : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश के झाबुआ और रतलाम जिलों में कितने लोग आय-कर देते हैं ; और

(ख) १९५८-५९ में उपरोक्त जिलों से कितना आय-कर वसूल किया गया ?

वित्त मंत्री (श्री मोरारजी देसाई) :  
(क) और (ख). सूचना नीचे दी गयी है —

आयकर देने १९५८-५९  
वाले व्यक्तियों में वसूल किया  
की संख्या आय-कर  
(लाख रुपयों में)

जिला झाबुआ	३०४	१ ६९
जिला रतलाम	८७८	१० ८३

**Camp College, New Delhi**

765. Shri Keshava: Will the Minister of Education be pleased to state:

(a) whether the Dayal Singh Trust Society has taken over the Camp College, New Delhi; and

(b) if so, how does it affect the present staff thereof?

The Minister of Education (Dr. K. L. Shrimall): (a) Yes, Sir

(b) All the whole-time teachers of the Camp College who were appointed before the 31st March, 1958 and who had not taken up any job elsewhere have been appointed on the staff of the Dayal Singh College, New Delhi.

**State Bank of India**

766. Shri Vajpayee: Will the Minister of Finance be pleased to state:

(a) the progress made by the Pilot Scheme of the State Bank of India to help the small-scale industries by making available co-ordinated credit facilities; and

(b) whether applications for facilities are first scrutinised by the Bank before forwarding to the State Governments or the Bank directly offers assistance without consulting the appropriate Governmental and other authorities?

The Minister of Finance (Shri Morarji Deval): (a) A statement giv-

ing the required information is placed on the Table of the House. [See Appendix II, annexure No. 34].

(b) The applications for short-term loans for working capital purposes are dealt with and disposed off by the bank without consulting other authorities.

Applications for medium/long-term advances involving relatively large amounts are forwarded to State financial corporations and the State Governments concerned for disposal.

The financial requirements of co-operative undertakings are referred to co-operative banks.

**Vivian Bose, Board of Enquiry**

767. **Shri Mahanty:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Government have paid the expenses of the witnesses whom the defendants wanted to call before the Vivian Bose Board of Enquiry;

(b) if so, what was the total amount paid to the witnesses; and

(c) the reasons therefor?

**The Minister of Finance (Shri Morarji Desai):** (a) to (c) The Government have paid travelling and daily allowances to the witnesses, who were summoned to give evidence on behalf of the defendants before the Vivian Bose Board of Inquiry because in the opinion of the Board of Inquiry, the evidence of the witnesses summoned was material and, therefore, the Board recommended to the Government payment of the expenses of the witnesses by the Government as an exceptional case. The recommendations of the Board were accepted by the Government. The total expenditure on this account amounted to Rs 3200 (approx).

**भारतीय ज्योतिषी और संस्कृत अनुसन्धान संस्था**

७६८. श्री नरदेव स्नातक: क्या वैज्ञानिक

अनुसन्धान और सांस्कृतिक कार्य अभी वह बजटों की कृपा करेंगे कि :

(क) क्या सरकार ने भारतीय ज्योतिष और संस्कृत अनुसन्धान संस्था, दिल्ली को कोई भावार्थक प्रथम अनावर्तक अनुदान दिये हैं;

(ख) यदि हाँ, तो वह कितना है,

(ग) क्या सरकार देश की किसी अन्य संस्था को ज्योतिष विद्या की प्रगति के लिये वित्तीय सहायता देती है; और

(घ) यदि हाँ, तो उन संस्थाओं के नाम क्या हैं और उन्हें कितनी धन राशि दी गई है ?

**वैज्ञानिक अनुसन्धान और सांस्कृतिक कार्य मंत्रा (श्री हुमायून् कबिर):** (क) और (ख) जी, हाँ। सन् १९५८-५९ में ८,३५० रुपये का अनावर्ती अनुदान दिया गया था।

(ग) और (घ) उस्मानिया यूनिवर्सिटी की निजामिया प्राइवेटरी को लगभग ८,०६,००० रुपये के अनुदान दिये जा चुके हैं।

**Production of Minerals**

769 **Shrimati Ila Palchoudhuri:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that the production of manganese ore, chromite and gold declined during the year 1958 as compared to previous year,

(b) if so, the details of actual production of these items; and

(c) the reasons for the decrease in their output?

**The Minister of Mines and Oil (Shri K. D. Malaviya):** (a) Yes, Sir.

(b) The details of actual production of these items are as follows:—

Mineral	Unit	1957	1958
Manganese ore	'000 metric tons	1,661	1,253
Chromite	metric tons	79,802	61,384 (Provisional)
Gold	Kilograms	5,573	5,291